

MESSAGES FROM LOK SABHA - Contd.

The Constitution Scheduled Tribes Order (Amendment) Bill, 2024
&
The Constitution Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill,
2024

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha at its sitting held on 8th February, 2024, has agreed without any amendment to the Constitution Scheduled Tribes Order (Amendment) Bill, 2024, which was passed by Rajya Sabha at its sitting held on 6th February, 2024 and has agreed without any amendment to the Constitution Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 2024, which was passed by the Rajya Sabha at its sitting held on 6th February, 2024.

PAPERS LAID ON THE TABLE - Contd.

White Paper on Indian Economy

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a copy (in English and Hindi) of "White Paper on the Indian Economy."

ANNOUNCEMENTS BY THE CHAIR - Contd.

MR. CHAIRMAN: Hon. Members, tomorrow being the second Friday of the Session, Private Members' Resolutions are to be taken up. However, hon. Members may be aware that a few Government Bills passed by the Lok Sabha are to be considered by this House. Due to paucity of time, hon. Minister of Parliamentary Affairs has requested that to enable the Government Bills to be passed tomorrow, the Private Members' Resolutions may be dispensed with on Friday, the 9th February, 2024. I hope the House agrees!

SOME HON. MEMBERS: Yes, Sir. ..(*Interruptions*)..